

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 422 of 2010

Wednesday, this the 7th day of July, 2011

CORAM:

Hon'ble Ms.K.Noorjehan, Administrative Member

1. T Venugopalan
S/o Late C.K Ramunni Menon
Aged 65,
"Ushas", Vyasagiri Post
Wadakkanchery R.S
Thrissur – 680 623
2. K.Gopalakrishnan
S/o Late N.Gopalan Nair
Aged 65, "Nandanam"
604 D, Casa Blanca
Madhavan Nair Road
Chalappuram, Kozhikode – 673 002
3. P Sankaran Nambeesan
S/o Late Sankaran Nambeesan
Aged 65
Poozhikunnath House
Panniyankara, Kallai
Kozhikode – 673 003

Applicants

(By Advocate – Mr. Srinath Girish)

V e r s u s

1. The Ministry of Personnel
Public Grievances & Pensions
Govt. of India
New Delhi
Rep. by the Director (PP)
Department of Pension & Pension Welfare
3rd Floor, Lok Nayak Bhavan, Khan Market
New Delhi – 110 003

2. The Ministry of Finance
Govt. of India
Department of Expenditure
New Delhi
Rep. by its Secretary **Respondents**

(By Advocate – Mr. Millu Dandapani)

O R D E R

By Hon'ble Ms. K.Noorjehan, Administrative Member -

This case was filed on 20.05.2010. The concerned counsel for the applicant has never turned up even on a single occasion. It is observed that necessary documents like Original Pension Payment Order, revised P.P.O etc are not produced. Neither the competent authorities like Prasar Bharati nor the Civil Accounts Officer who processed the pension case are impleaded. When the case came up for consideration today, the respondents counsel expressed his difficulty in getting instructions or to file a reply statement in the absence of competent authorities being impleaded. Since the counsel for the applicant had not turned up on 25.05.2010, 08.11.2010, 13.12.2010, 20.01.2011, 18.02.2011, 16.05.2011 and even today, the case is dismissed for non-prosecution.

(Dated this the 7th day of July, 2011)


(K. NOORJEHAN)
ADMINISTRATIVE MEMBER

Sv

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.422/10

Tuesday this the 1st day of November 2011

C O R A M :

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

1. T.Venugopalan,
S/o.late C.K.Ramunni Menon,
Ushas, VyasaGiri Post,
Wadakkanchery R.S., Thrissur – 680 623.
2. K.Gopalakrishnan,
S/o.late N.Gopalan Nair,
Nandanam, 604 D, Casa Blanca,
Madhavan Nair Road, Chalappuram,
Kozhikode – 673 002.
3. P.Sankaran Nambeesan,
S/o.late Sankaran Nambeesan,
Poozhikunnath House, Panniyankara,
Kallai, Kozhikode – 673 003.

...Applicants

(By Advocate Mr.Srinath Girish)

V e r s u s

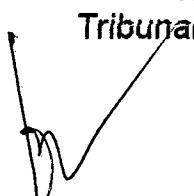
1. The Ministry of Personnel,
Public Grievances & Pensions,
Govt. of India, New Delhi,
represented by the Director (PP),
Department of Pension & Pension Welfare,
3rd Floor, Lok Nayak Bhavan, Khan Market,
New Delhi – 110 003.

The Ministry of Finance,
Govt of India, Department of Expenditure,
New Delhi represented by its Secretary.

...Respondents

(By Advocate Mr.Millu Dandapani)

**This application having been heard on 1st November 2011 this
Tribunal on the same day delivered the following :-**



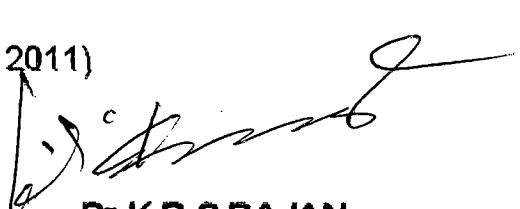
.2.

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Counsel for the applicant seeks permission to withdraw the Original Application with liberty to file a fresh Original Application, if necessary. Permission is granted. The Original Application is dismissed as withdrawn. Liberty as prayed for is also granted.

(Dated this the 1st day of November 2011)



**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**

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